

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b). Information about the length of Railway lines is not compiled State-wise, but only Railway Zone-wise. Railway Zone-wise particulars of route kilometres open to traffic on 31st March, 1971, lines under construction etc., are given in Statement 8 of the Supplement to the Report by the Railway Board on Indian Railways—Statistical Statements for the year 1970-71, copies of which are available in the Library of Parliament.

(c) A perspective plan has been formulated for the conversion of some of the arterial high density MG lines to BG.

A traffic survey for increasing the line capacity/conversion of the Ahmedabad-Jaipur-Delhi MG Section (part of which falls in Rajasthan) to BG has been undertaken. A decision regarding this conversion will be taken after the results of the survey are available for examination.

**Licence for Employment of Contract Labour by the Contractor at Shalimar**

848. SHRI ISHWAR CHAUDHRY : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Goods and Parcels Handling Contractor appointed at Shalimar with effect from the 10th September, 1971 has taken a licence for employment of contract labour at Shalimar; and

(b) if not, whether he is allowed to function as such without taking the licence under the terms of the contract ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b). The present handling contractor, M/S Malgudam Co-operative Labour Contract Society deposited the prescribed licence fee on 24-11-1971 with the concerned Licensing Officer and submitted an application for licence. The licence has not been issued yet and the matter is under correspondence with the Licensing Officer. Pending issue of the licence the Co-operative Society is being allowed by the South Eastern Railway Administration to continue the contract.

**Registration of Cooperative Society for Goods and Parcel Handling Contract at Shalimar**

849. SHRI ISHWAR CHAUDHRY : Will the Minister of RAILWAYS be pleased to state :

(a) the date of registration of Malgudam Cooperative Labour Contract Society limited which was awarded goods and parcels handling contract at Shalimar with effect from the 10th September, 1971;

(b) the number of workers doing Railway handling work who joined in the application for registration of the above Society; and

(c) whether Government verified the antecedents of the promoters of the Society before registration ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) 16-8-1971.

(b) The total number of promoter members was 50. As the application for registration remains filed with the Assistant Registrar of Cooperative Society, Howrah, verification of the actual number of promoter members doing the day-to-day handling work at Shalimar can not be done.

(c) Verification of antecedents of the promoter members was done by the Assistant Registrar of Cooperative Society, before granting registration.

**Progress of Narmada Project Tribunal**

850. SHRI SOMCHAND SOLANKI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the latest position of the Narmada Project Case under consideration of the Narmada Water Disputes Tribunal; and

(b) by what time it is likely to be decided ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). the adjudication proceedings of the